

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

**Item No. 120**

**CP (IB) No. 189/Chd/Pb/2023**

**IN THE MATTER OF:**

Jaldhara Cotspin Pvt. Ltd.

...Petitioner

**Under Section:** 10, IBC, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024.

Tanvi  
09.04.2024

Sd/-  
Court Officer